

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OT/FA/MP, No. 28/1993 in OA. No. 7/93
 Gorind Narain Meena Versus UOI & Ors.

Date of Order	Orders
---------------	--------

This is an M.P. No. —/93
 (in OA. No. 7/93, which next
 date is 15-1-93) for impleading
 as party Respondent petitioner.
 On scrutiny it has been found
 in order.

12/1

SD (5) 12/1/93

15/1 a/w OA

13.1.93

Mr. P. V. Calla Counsel for the
 applicant.

Registered Put up in Court for
 admission on 15.1.93 along with OA 7/93.

REGISTRAR
 C.A.T. JAIPUR

15/1/93

Mr. P. V. Calla - Counsel for the applicant.
 Need.

The M.P. NO. 28/93 is allowed. The
 name of R. C. Sharma be added in the
 array of respondents in OA NO. 7/93. The
 M.P. stands disposed to accordingly.
 The amended cause title may be filed
 within three days.

B. B. Maniyan
 Member (Adm.)

B. L. Mehta
 Vice-Chairman

Copy sent to
 the app. Counsel
 & sup. 1 on
 vide 995
 Date 8-2-93
 11/2/93